

**Socio-Economic and Caste Census**

3079. DR.CHANDANMITRA : Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Government had launched Socio Economic and Caste Census in March, 2011;

(b) if so, the target date for its completion along with the reasons for delay in its completion; and

(c) the new time frame fixed for its completion and availability of relevant data?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN) : (a) The Ministry of Rural Development launched Socio Economic and Caste Census (SECC, 2011) on 29th June, 2011 in the country to generate a large number of social and economic indicators relating to households across the country for both Rural & Urban areas and involves the Ministry of Housing and Urban Poverty Alleviation, Office of the Registrar General and Census Commissioner and the State Governments. The SECC, 2011 is being conducted in a phased manner throughout the country by the respective State/Union Territory administration with the financial and technical support of the Ministry of Rural Development. Information on demography, housing/dwelling, employment/income, assets, land and amenities, etc. has been collected under SECC.

(b) The reason for the delay in completion of the BPL Census/Socio Economic and Caste Census is mainly due to delay in starting of the enumeration work in some of the States due to Legislative Assembly and Local body elections, etc. Besides, the enumeration work took more time to complete than anticipated. In order to improve the robustness of the data, a Verification and Correction module has been incorporated into the process over and above the standard procedure which is an added job. This has resulted in a time over run. The Ministry of Rural Development has been constantly monitoring the progress of the SECC in the States/UTs through visits, meetings and video conferencing to sort out the various issues and to ensure early completion of the census operation.

(c) About 98% of the enumeration work in all the States/UTs has been completed. After the enumeration, the States/UTs would enter the Claim and Objection stage for publication of the final list. Depending upon the preparedness of different

States/UTs, the Final List would be published at different times. For majority of States/UTs, the Final List is likely to be published by the end of September, 2013.

**Facilities for women workers under MGNREGA**

3080. SHRI BAISHNAB PARIDA : Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether it is proposed to provide women workers under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) with women-friendly tools to facilitate better performance and minimizing health-hazards including provision of creche at the sites;

(b) if so, the details thereof;

(c) whether it is also proposed to extend certain other facilities available under the Integrated Child Development Services; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN) : (a) to (d) Para (6) of Schedule II of Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) stipulates that while providing employment priority shall be given to women in such a way that at least 1/3rd of beneficiaries shall be women who have registered and requested for work under the scheme. Instructions have been issued to the States that workers may facilitated to bring their own tools and implements and alternately these may be arranged by Panchayats/Self Help Groups (SHGs). To facilitate women participation, guidelines are issued from time to time to the States. Some of the suggestions enunciated in the Act/Operational guidelines in respect of women workers are as under:—

- (1) Payment of equal wages for men and women.
- (2) Identification of widowed women, deserted women and destitute women, who qualify as a household under the Act, to ensure that they are provided job cards and are given 100 days of work.
- (3) Special works, which require less effort and those that are close to their house are to be given to pregnant women and lactating mothers.
- (4) Conduct time and motion studies to formulate gender, age, level of disability, terrain and climate sensitive Schedule of Rates (SoRs) and also accurate capturing of work done by women at worksites.